## NATIONAL COMPANY LAW TRIBUNAL **BENGALURU BENCH COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 16.12.2017. [6-118

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 74/14	IA 49/17 in TP	For filing	397/ 398	Balasaheb & 6 Others Vs Dyanyogi Shri
	69/16	objection in IA	*	Shivakumar Swamiji Sugars Ltd., & 14
		49/17		Others.

NAME (IN CAPITAL) SL.

NO.

REPRESENTATION TO WHOM

**SIGNATURE** 

1)

& PHONE NUMBER

DEEPAR SIHETTY for Petitive
for Petitive
a 743 PL 1227
Ventalcenerageme John R1
B.S.

ORDER

Counsel for Petitioner is present. Counsel for Respondent 1 to 3 is also present. IA 49/17 is taken up today for filing objections. Time extended till 02.02.2018.

Member (T)

Member (J)